श्री हण्ण लाह अम

56 7 Statements

को ध्यान में रखते हुए हम पाकिस्तान को यह स्पष्ट कहें कि हसारी यह बांटम-लाइन है कि हम पूरे कश्मीर को भारत का भट्ट अंग मानते हैं, इनको प्राप्त करने से कम हम किसी बात पर कोई समझौता नहीं करेंगे ग्रौर हमारे रिलेशन तभी नार्मलाइज होंगे जब कश्मीर का पूरा हिस्से, जो भारत का है, उसकी प्राप्त होगा । इन शब्दों के साथ मैं बात सरकार तक पहचा रहा है। धन्यवाद ।

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH); Statement by the Home Minister, Mr. S. B. Chavan.

STATEMENT BY MINISTER—EN HANCEMENT IN PENSION FREEDOM FIGHTERS IN UNION TERRITORIES OF DELHI AND PONDICHERRY

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN*,- Sir,

Freedom fighters in Delhi are getting a Stat© pension of Rs. 100j_ p.m. for those whose jail sufferings are three months or more and Rs. 75/-p.m. for those whose jail sufferings are less than three months. In Pon. dicherry, freedom fighters are drawing State pension of Rs. 250/- p.m. In addition, those, freedom fighters in Delhi who are getting Central pension are being paid Rs. 150/- pm. In Pondicherry, 272 freedom fighters are getting Central pension. Out of those, 247 are getting an amount of Rs. 100/- p.m. as State pension in addition to the pension.

In his Golden Jufcilee Year of the Quit India Movement, the Central Government has already increased the monthly Central pension of the freedom fighters by Rs. 250/p.m. It has also been decided to increase the Stat* Pension of the freedom

fighters Delhi in and Pondicherry. In respect of freedom fighters in Delhi, monthly State pension will be as under:-

- (i) Rs. 400/- p.m. in case of freedom fighers who had undergone imprisonment for at least 3 months and below 6 months and who are now being paid @ Rs. 100/-
- (ii) Rs. 300/- p.m. in respect of freedom fighters who have undergone imprisonment for less than 3 months and who are now being paid @ Rs. 75/- p.m.
- (iii) Rs. 250/- p.m. in case of freedom fighters who are getting Central pension.

In case of Pondicherry, the State pension will be at the following rates:-

- (i) State pension @ Rs. 400/-p.m. as against Rs. 250/- p.m. at present.
- (ii) Rs. 250/- in case of those freedom fighters who are at pre sent getting Rs. 100l p.m. in addi tion to the Central Pension.

It is proposed that this increase be effected immediately. By this small token the nation renews its gratitude and respect to those who dedicated their lives to the cause of achieving India's freedom.

उपसभाध्यस (श्री शंकर दयाल सिह): ठीक है, क्लैरीफिकेशन तो नहीं ले रहे हैं। नाम दिए हैं; लेकिन इस पर क्लैरीफिकेशन की जरूरत मैं नहीं समझता हैं। लेकिन इसके लिए धन्यवाद जंहर दे रहा है। कि एक ग्रच्छे समय में 1942 के मुबर्गेट की 50वीं वर्षगांठ पर यह ग्रनाऊंसमेंट किया है।

भी शिव प्रसाद चनपुरिया : मैं गृह मंत्री जी को स्वतंत्रता संप्राम सेनानियां की तरफ से बहुत बहुत मुबारकणाद देता हैं।

SPECIAL MENTION—Contd.

Reported Agitation by Porgramme Staff for autonomy for Doordarshan

PROF. SAURIN BHATTA-CHARYA (West Bengal): I rise to bring before the House through you an issue which concerns the programme staff of Doordarshan. Earlier either some allegation or some applause was raised regarding the TV. We know not only in news, entertainment, education and matters, the TV, during this comparatively short duration, has come to play an important part in the national life. In this role th_e programme staff of Doordarshan should in iha way be underestimated. Currently they are in the midst of an agitation on demands which are not centering round their salaries and emoluments, but on the basis of certain principles. They are conducting an agitation demanding autonomy for Doordarshan, electronic media. This is a subject to which lip—service is paid by everybody. But in effect when the question of following it up comes the powers, that be, are found very often to be remiss. Then they insist that nowhere in the world *he TV and the Radio, broadcasting and telecasting, are merged together Teally orgainisatiottplljy. This is a very unsound principle and leads to tho stunted growth perhaps of both, at least of the TV, particularly at a time when Star TV, CNN and others have made their appearance on our media horizon. It is all he more important that our TV, Doordaifelhan, function® more professionally and is able to cater to the democratic and secular ideals of the country. With that end in view they say that that professionalism won't be possible if Radio and TV are interwined. As a matter of fact, Government of India on three occasions, separate occasions beginning from 1992, passed Government orders in favour of bifurcation of TV and Radio. But it has not They contemplate that unless been done they have some favourable response to their demands from the side of the Government they will take their agitation which is on a low pitch till now, to a very place. My appeal to the Government would be that they should respond to the agitationists, Doordarshan Programm* staff, demands are really a demand for th. sound management and sound functioning ofjhe TV. I hope there would be positive response from the side of the Government without loss of time so that the functioning of the TV is in no way distorted.

SHRI S. JAIPAL REDDY (Andhra Pradesh): Mr. Vice-Chairman kindly ask tlie Government as to when they are going to make a statement.

THE VICE-CHAIRMAN (SHR SHANKAR DAYAL SINGH): What is your point?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I invebeen waiting here since mornin;/. I have no problem.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Mr. Poddy, what is your point?

SHRI S. JAIPAL REDDY; Sir, a point was raised yesterday in regard to Mr. Win Chadha. That affair is known to thg Government.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): She is here. If she wants, she can react. I have no objection.

SHRIMATI MARGARET ALVA: Mr. Vice-hairman, Sir, he has repeatedly said that the Minister should clarify on the Win Chadha affair. That sounds a little odd.